

Regn. No. OA 1072/86. Jaipal Singh Vs. Commissioner of Police & Another.

18.12.1986.

No one present.

This application was taken earlier also on 4.12.86 and 11.12.1986 when the applicant was not present nor he was represented by any counsel. Again today when it is called, the applicant is absent. In the application, it is not averred that any of his juniors were retained while his services were terminated nor ~~of services~~ how the termination contravenes any terms and conditions of the applicant's appointment. We do not find any merit in the application. It is rejected.

D. Surya Rao  
(D. Surya Rao)  
Member (J)  
18.12.1986.

(Kaushal Kumar)  
Member (A)  
18.12.1986.